

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/633/ (IB)/2017
NAME OF THE PETITIONER(S) : SANJAY STEEL SYNDICATE
NAME OF THE RESPONDENT(S) : SEO YEONG DIETECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) ANANT MERATHA

Counsel for
Applicant

Anantha

2) S. Shrivivasan - Manager Accounts

24/11/17

ORDER

Counsel for petitioner present. Manager, Accounts, representing the respondent company present and stated that the matter is almost settled between the parties, alongwith connected matter, TCP/630/IB/2017. Time is enlarged at request of both the counsels. Put up on 30.11.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)